

(d) the nature and extent of Central assistance proposed to be given to the State for implementing the schemes?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) Yes, Sir.

(b) and (c)

Names of Scheme Estimated cost
Rs.

(i) Comprehensive Water Supply Scheme for Kunnankulam Guruva-yoor and Chowghat	55.73 lakhs
(ii) Greater Cochin Water Supply and Sewerage Project, Phase—I Total cost	16 crores
(Water Supply portion)	6.77 crores

(d) According to the pattern of assistance under the National Water Supply and Sanitation Programme (Urban), water supply schemes approved by the Government of India are eligible for 100 per cent loan assistance.

TAX EVASION

1342. SHRI ARJUN ARORA:
SHRI KRISHAN KANT:
SHRI GULAM NABI UNTOO:
SHRI M. H. SAMUEL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Income-Tax Department has recently appointed a departmental committee to study the problems of tax evasion;

(b) if so, whether it has submitted its report to Government; and

(c) the broad features of the report?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) Yes, Sir.

(c) The broad features of the recommendations are:

- (1) Strengthening of administration.
- (2) Curbs on cash transactions and cash holdings.
- (3) Enlargement of powers of search and seizures.
- (4) Compulsory declaration before the Income-tax Officer of assets held in the names of others.

SETTING UP OF A FERTILIZER PLANT BY BURMAH SHELL

1343. SARDAR RAM SINGH: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that the Burmah Shell Company has in a note to its management staff pointed out that the proposals to set up a fertilizer plant by the company had been abandoned because of some pre-conditions imposed by the Government of India;

(b) if so, what pre-conditions were imposed by Government; and

(c) what were the reactions of the Company towards them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Government is not aware of any such note.

(b) and (c) The company's proposal to set up a fertilizer plant was linked to its proposal to expand the refinery. No agreement could be reached on the latter proposal, particularly in regard to the ammonia in which crude oil produced indigenously or imported from Government sources is to be allocated for processing.